

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 251/2003 in  
OA 2007/2001

(42)

New Delhi this the 15th day of October, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri Sarweshwar Jha, Member (A)

1. Anil Kumar S/O Shri M.Sreedharan,  
R/O B-55A, New Gupta Colony,  
Delhi-110009
2. Smt. Pushpa Singh,  
S/O Shri Inder Singh,  
R/O House No.175, Sector IV,  
R.K.Puram, New Delhi-66

.. Petitioners

(By Advocate Shri Yogesh Sharma )

Versus

Smt. Vineeta Rai,  
Secretary,  
Department of Revenue,  
Ministry of Finance, North Block,  
New Delhi.

.. Respondent

(By Advocate Shri V.P.Uppal )

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Learned counsel for the petitioners has fairly submitted that the respondents have since implemented the Tribunal's order dated 25.4.2003 in OA 2007/2001.

2. In view of the above, CP 251/2003 is dismissed.

Notice issued to the alleged contemner is discharged.

*TO P*  
File be consigned to the record room.

*2*  
( Sarweshwar Jha )  
Member (A)

*Lakshmi*  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

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